

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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OA No. 060/01280/2017 Date of decision- 22.11.2017

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

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Kumar Nishu Gyan aged 29 years, S/o Bechu Mandal, R/o H.No. 33/265, 13A Chandua, Chittupur, Varanasi (U.P) 221002.

...APPLICANT

BY ADVOCATE : Mr. S.K. Pandey, Advocate.

VERSUS

1. Employees State Insurance Corporation through its Director General, Panchdeep Bhawan, CIG Marg, New Delhi-110002.
2. Regional Director, Employees State Insurance Corporation, Panchdeep Bhawan, Block No. 3, Sector 19 A, Madhya Marg, Chandigarh.
3. Medical Superintendent, ESI Corporation Model Hospital, Industrial Area, Phase II, Ram Darbar, Chandigarh.

...RESPONDENTS

BY ADVOCATE: Mr. K.K. Thakur, Advocate.

ORDER (ORAL)

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SANJEEV KAUSHIK, MEMBER(J):-

1. Learned counsel for the applicant apprised this Court that though in this region, the applicant had applied but no post is lying vacant with the department. In the Chennai region, they have notified the vacancy and no one has been found suitable against that vacancy, therefore, applicant's case may be considered against that post.
2. In view thereof, he prayed that he may be permitted to withdraw the instant O.A enabling him to file representation before the concerned quarter to consider his case against

that vacancy and if no favourable order comes in his favour, he be given liberty to agitate the matter by filing a fresh petition which is not opposed by counsel opposite.

3. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 22.11.2017

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